

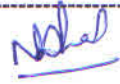

25

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 31.05.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.4/BB/2017	-	Admission	Rule-6 of I&B Code	M/s Vedha Marketing Corportion Vs.M/s GK Shelters Pvt.Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1)	MAHESHWARA PRASAD NL 9739979047	Respondent	
2	Venkatesha M 9008774103	petitioner	

Counsel for petitioner is present. Counsel for respondent is present. He has filed written arguments on behalf of the respondents. Both counsels requested time. Hence posted for hearing 22.06.2017. Counsel for petitioner filed list of citations.

  
Member(J)

  
Member(T)